

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.360/96

Tuesday, this the 26th day of March, 1996.

CORAM.

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

MK Suresh Kumar,
Extra Departmental Post Master,
Branch Post Office, Vadakode. - Applicant

By Advocate Mr PV Mohanan

Vs

1. Senior Superintendent of Post Offices,
Ernakulam Division, Ernakulam.
2. Assistant Superintendent of
Post Offices, Edappally,
Ernakulam Division.
3. K Rajendran,
Extra Departmental Postman,
Vadakode Post Office,
Kochi-21. - Respondents

By Advocate Mr James Kurian, Additional Central Government
Standing Counsel(for R.1&2)

The application having been heard on 26.3.96 the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant who is working as a substitute Extra
Departmental Post Master, prays that he may be appointed
provisionally as Extra Departmental Post Master or Postman.

According to him, vacancies are likely to arise in both these posts. Applicant may state his case before first respondent for consideration and first respondent shall consider the same, pass appropriate orders thereon and communicate the same to applicant.

2. Standing counsel submits that he will forward a copy of the Original Application and a copy of this order to first respondent for compliance. We record the submission.

3. Application is disposed of as aforesaid. No costs.

Dated, the 26th March, 1996.

P. Venkata Krishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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